

(2)

Central Administrative Tribunal
Principal Bench, New Delhi.

MA-1817/94 in
OA-1206/94

New Delhi this the 12th Day of July, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Chairman
Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Sh. K.L. Kadamb,
S/o Sh. Yad Ram Kodamb,
R/o 285, Pocket-E,
Mayur Vihar,
Phase-II, Delhi-92.

Applicant

(By advocate Ms. Raman Oberoi)

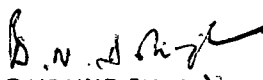
versus

1. Union of India
through Lt. Governor of
the Govt. of National Capital
Territory of Delhi,
Raj Niwas, Alipur Road,
Delhi.
2. The Chief Secretary,
Govt. of National Capital
Territory of Delhi,
Alipur Road, Delhi.
3. The Registrar of Cooperative
Society,
Govt. of National Capital Territory
of Delhi, Old Courts Building,
Parliament Street,
New Delhi-1.
4. The Director,
Central Vigilance Commission,
1st, Bikaner House,
Pandara Road,
New Delhi-1.

Respondents.

ORDER (ORAL)
delivered by Hon'ble Mr. Justice S.K. Dhaon, Chairman

This is an application seeking the permission
to withdraw this O.A. with liberty to file a
fresh O.A. Permission is accorded. However, we make
it clear that this order will not entitle the applicant
to any condonation of delay. The O.A. is dismissed
as withdrawn.


(B.N. DHOUNDIYAL)
MEMBER(A)


(S.K. DHAON)
CHAIRMAN

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